

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF EPREDIA INDIA PRIVATE LIMITED

1.	Name of corporate person	Epredia India Private Limited
2.	Date of incorporation of corporate person	02/12/2016
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of corporate person	U33100MH2016FTC288113
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	204, 2 nd Floor, Tiffany, Hiranandani Business Park, Thane West 400607, Maharashtra, India.
6.	Liquidation Commencement Date Of Corporate Person	07 th February, 2025
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Nayana Premji Savala 1/101-A, Vishal Sushil CHS, Nariman Road, Vile Parle East, Mumbai 400057, Maharashtra, India Email: nalinisavala@gmail.com Tel.: 9082605500 IP Registration No: IBBI/IPA-003/IP- N00051/2017-18/10491 AFA Expires on 30/06/2026
8.	Last date for submission of claims	08 th March, 2025

Notice is hereby given that Epredia India Private Limited has commenced voluntary liquidation on 07th February, 2025.

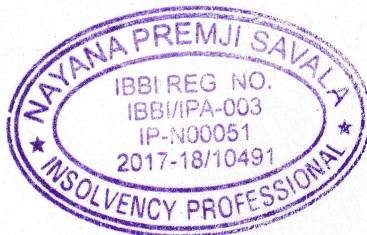
The stakeholders of Epredia India Private Limited are hereby called upon to submit a proof of their claims, on or before 08th March, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:


Nayana Premji Savala
Liquidator



Date: 7th February, 2025
Place: Mumbai

